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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA 2479/2003
MA 447/2005
MA 219/2006

New Delhi this the 7th day of June, 2007

Hon'ble Mr. M. Ramachandran, Vice Chairman (J)
Hon'ble Mrs. Chitra Chopra, Member (A)

Chhagan Lal Jangid,
S/o Sh. Purkha Ram,
Carpenter, 6826526-W,
7 BRD Air Force, Tughlakabad,
New Delhi.

Applicant.

Residential Address

Chhagan Lal Jangid
D-4/356, Mangal Bazar Road,
Sangam Vihar, New Delhi-110 062.

(By Advocate: Shri M.K. Bhardwaj)

VERSUS

Union of India through

1. The Secretary,
Ministry of Defence,
Govt. of India, New Delhi.
2. The Dte. Gen. of Infantry (Inf-6-pers),
General Staff Branch,
Govt. of India, New Delhi.
3. The Director General,
Medical Services (Army),
Army HQ, New Delhi.
4. The Commanding Officer,
10 Para (CDO),
C/o 56 APO.
5. The Area Accounts Office,
CDA (SC), Jaipur. Respondents.

(By Advocate: Shri J.B. Mudgil for Shri Yashpal Singh)

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(2)

O R D E R (ORAL)

Hon'ble Mr. M. Ramachandran, Vice Chairman (J)

It appears that the claim that has been made in the application is practically covered by earlier judgments of the Tribunal passed in OAs 79/1992, 206/1995 and 324/1995 wherein it has been directed that employee's salary should be fixed in the pay scale of Rs.950-1500/- from the date of appointment. This, in turn, was on the basis of the representation made by the applicants that earlier in OA 279/1994, the Tribunal had gone to the issue in detail, and had accepted the legal contentions raised. Learned counsel for applicant submits that applicant is identically situated as the applicants in three cases. Respondents have not disputed this position.

2. In view of above, this OA is disposed of with a direction that relief that has been granted to the applicants in the above referred cases, are to be extended to the applicant in the present case as well. Annexure A-3 is a computation statement, and its authenticity is not disputed. This exercise should be completed within a period of three months from date of receipt of this order. No costs.

Chitra Chopra

(Smt. Chitra Chopra)
Member (A)

M. Ramachandran

(M. Ramachandran)
Vice-Chairman (J)

/kdr/